

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 316/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SUKHBIRI & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.22505/2018-CONDONATION OF DELAY
IN FILING and IA No.22507/2018-EXEMPTION FROM FILING O.T.)

Date : 11-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Yashasvi Virendra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Spare copies have not been filed.

Registry to process the matter for listing before the
Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
11.4.2018

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